

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/97/2021 IN CP/603/IB/2017
NAME OF PETITIONER : JDA Consultancy Services Pvt Ltd
NAME OF RESPONDENT : Rajashree Santhanam (Liquidator)
M/s Anandram Developers Pvt Ltd
SECTION : Sec 42 Of IBC 2016 R/w Regulation 18 Of IBBI

ORDER

The Applicant is represented by Ms. Shubharanjani Ananth, Advocate and the Liquidator Ms. Rajashree Santhanam who appears in person through video conferencing platform.

List this matter for hearing and disposal on **26.08.2021**.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

ghk

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(R. SUCHARITHA)
MEMBER (JUDICIAL)